

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 45 - 48]

[Tuesday, June 11, 2019/ Jyaistha 21, 1941(Saka)

No. 45

Table Office

Appointment of Speaker *Pro tem*

The following Order dated the 7th June, 2019 by the President, is published for general information:-

“Whereas the office of the Speaker will become vacant immediately before the commencement of the first meeting of the House of the People on June 17, 2019 and the office of the Deputy Speaker is also vacant.

Now, therefore, in exercise of the powers conferred upon me by clause (1) of article 95 of the Constitution of India, I hereby appoint Dr. Virendra Kumar, a Member of the House of the People, to perform the duties of the office of the Speaker from the commencement of the sitting of the House of People on June 17, 2019 till election of the Speaker by the said House.

**Ram Nath Kovind,
PRESIDENT OF INDIA
7/6/2019”**

No. 46

Table Office

Appointment of Persons before whom Members may make and subscribe Oath or Affirmation

The following Order dated the 7th June, 2019 by the President, is published for general information:-

"I hereby appoint Shri Kodikunil Suresh, Shri Brijbhushan Sharan Singh and Shri Bhartruhari Mahtab to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with provision of article 99 of the Constitution of India.

**Ram Nath Kovind,
PRESIDENT OF INDIA
7/6/2019”**

Result of Ballot of Private Members' Resolutions

As a result of ballot held on the 11th June, 2019 in respect of notices received from members for moving resolutions under rule 170, the following members have secured priorities in the order as given below :-

Name of the member	Priority secured at ballot
Shri Kunwar Pushpendra Singh Chandel, M.P.	First
Shri Ramapati Ram Tripathi, M.P.	Second
Dr. Manoj Rajoria, M.P.	Third

2. Text of resolutions in this regard may be given by the members concerned by 13th June, 2019 till 1515 hrs. so as to enable their resolutions to be included in the List of Business for 21st June, 2019. If notices of resolutions proposed to be moved are not received by the specified date and time, the resolutions will not be included in the List of Business for 21st June, 2019.

**RESULTS OF BALLOTS OF NOTICES OF
STARRED AND UNSTARRED QUESTIONS**

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 11th June, 2019 for the sitting of Lok Sabha to be held on **27th June, 2019** were held in the presence of **SHRI N.C. GUPTA, JOINT SECRETARY**, in Question Branch, Room No. 324, Parliament House Annexe, New Delhi. A total of 561 notices were received and 134 Members participated in the ballots for the day.

2. The results of the ballots have been uploaded on the Homepage viz. loksabha.nic.in.
3. The Hard Copies of the ballots are also placed in Parliamentary Notice Office for the information of Members.

SNEHLATA SHRIVASTAVA
Secretary General